

## 6. HOUSING

Loans to SC/ST upto and inclusive of Rs. 5000/- 4.0

## 7. ROAD TRANSPORT OPERATORS

Upto 2 vehicles 12.5

## 8. PRIORITY SECTORS NOT OTHERWISE SPECIFIED

Short-term loans Not exceeding 16.5

All other term loans 15.0

## NOTES :

- (a) Beneficiaries satisfying eligibility criteria laid down under DRI Scheme could be given loans at 4%
- (b) The rate of interest to be charged on IRDP loans is 10% per annum.

**Refund on Leave Salary not Paid by Income Tax Authorities**

9895. SHRI ERA MOHAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that refund is not being paid by Income Tax authorities on leave salary, which is exempt from Income Tax ;

(b) if so, the reasons thereof ; and

(c) if not, when all refunds are likely to be cleared to the assesseees ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S.M. KRISHNA) : (a) Under section 10 (10AA) of the Income-tax Act, 1961, payments received by employees as cash equivalent of leave salary in respect of the period of earned leave at the time of retirement on superannuation or otherwise, is exempt from tax within specified limits. Therefore, the question of refund not being given in terms of section 10 (10AA) of the Income-tax Act, 1961, does not arise.

(b) and (c) In view of the reply to part (a) of the question, reply to these parts does not arise.

**Issue of Identity Cards to Retired Civilian Employees**

9896. SHRI MANOHAR LAL SAINI : Will the Minister of DEFENCE be pleased to state :

(a) whether it is a fact that some of the

retired civilian employees of the Armed Forces Headquarters have been re-employed in some welfare projects of the Army under the Adjutant General's Branch, Army Headquarters ;

(b) if so, the details thereof, indicating the date on which retired and the places of their working ;

(c) whether such re-employed officials have been given two identity cards, one for the place of their working and the other for entering into all the blocks ; and

(d) if so, the details of such officials and reasons for issuing yellow passes to them in contravention of security measures taken recently ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI K.P. SINGH DEO) : (a) to (d) Information is being collected.

**Retired Official Working on Deputation in Delhi Office of Coffee Board**

9897. SHRIMATI SUSHEELA GOPALAN : Will the Minister of COMMERCE be pleased to state :

(a) whether there is any retired official working on deputation in Delhi Office of the Coffee Board ;

(b) if so, the reasons for continuing his service in the Board in violation of the Prime Minister's directives in this Matter ?

THE MINISTER OF STATE IN THE